

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: 'SMC' NEW DELHI**

BEFORE SHRI H. S. SIDHU, JUDICIAL MEMBER

I.T.A. Nos. 6804 & 6805/Del/2018
Assessment Years: 2000-01 & 2001-02

VIRGO MARKETING PVT. LTD. vs. ITO, WARD 26(4),
A-9, Gulmohar Park, New Delhi New Delhi
New Delhi – 110 049
(PAN : AAACV3850A)
(ASSEESSEE) **(RESPONDENT)**

Assessee by: Sh. P.C. Yadav, Adv.
Revenue by: Sh. Amrit Lal, Sr. DR.

CORRIGENDUM

I note that due to typographical mistake in Tribunal's order dated 05/11/2019 passed in the aforesaid two Appeals, the Address, PAN of both the parties have been wrongly crept in. The correct address, PAN of both the parties may now be read as under:-

*"I.T.A. Nos. 6804 & 6805/Del/2018
Assessment Years: 2000-01 & 2001-02
VIRGO MARKETING PVT. LTD. vs. ITO, WARD 26(4),
A-9, Gulmohar Park, New Delhi New Delhi
New Delhi – 110 049
(PAN : AAACV3850A)
(ASSEESSEE) **(RESPONDENT)"***

2. The rest of the contents of aforesaid order dated 05.11.2019 will remain unchanged.

**Sd/-
[H.S. SIDHU]
JUDICIAL MEMBER**

Date 06/11/2019

"SRB"

Copy forwarded to: -

1. Appellant -
2. Respondent -
3. CIT
4. CIT (A)
5. DR, ITAT TRUE COPY

By Order,

Assistant Registrar, ITAT, Delhi Benches